

ITEM NO.1501 **Revised*** COURT NO.2 SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Arbitration (Civil) No(s). 5/2022

OIL AND NATURAL GAS CORPORATION LTD. Petitioner(s)

VERSUS

AFCONS GUNANUSA JV Respondent(s)

(WITH IA No. 38688/2022 - APPLICATION FOR PERMISSION, IA No. 24040/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 47911/2022 - INTERVENTION/IMPLEADMENT, IA No. 47902/2022 - INTERVENTION/IMPLEADMENT, IA No. 47885/2022 - INTERVENTION/IMPLEADMENT)

WITH
SLP(C) No. 13426/2021 (XIV)

(WITH IA No. 108202/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108203/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 10358/2020 (XIV)

(WITH IA No. 35658/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 85884/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

MA 1990-1991/2019 in SLP(C) No. 10021-10022/2017 (XIV)
(WITH IA No. 107251/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Diary No(s). 8494/2022 (XI)
(FOR ADMISSION and I.R. and IA No.43248/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.43250/2022-INTERVENTION/IMPLEADMENT and IA No.43249/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-08-2022 These matters were called on for pronounced of judgment today.

Mr. Huzefa A Ahmadi, Sr. Adv.(A.C.)
Ms. Anushka Shah, Adv.
Mr. Pradhuman Gohil, Adv.
Ms. Taruna Singh Gohil, Adv.
Ms. Ranu Purohit, adv.
Mr. R. Vishnu Kumar, Adv.
Mr. Alapati Sahithya Krishna, adv.
Ms. Nooreen Sharma, Adv.
Mr. Rohan Sharma, Adv.

Ms. Shahrukh Alam, Adv.

For Petitioner(s) Mr. K.K. Venugopal, AGI
 Mr. Abhishek Gupta, Adv.
 Ms. Ikshita Singh, Adv.
 Mr. Gunnam Venkateswara Rao, AOR
 Ms. Chinmayee Chandra, Adv.
 Mr. Kapil Raghav, Adv.
 Mr. Dishant Bhati, Adv.
 Ms. Tanya, Adv.

Mr. S.B. Updhyay, Sr. Adv.
 Mr. Tarkeshwar Nath, Adv.
 Mr. Nishant Kumar, Adv.
 Mr. Harshit Singh, Adv.
 Mr. Lalit Mohan, Adv.
 Mr. Rameshwar Prasad Goyal, AOR

Mr. Udit Seth, Adv.
 Mr. Anil Seth, Adv.
 Mr. C. Kannan, Adv.
 Mr. Ravi Shankar, AOR

Mr. Rajeev Sharma, Sr. Adv.
 Mr. Abhishek Birthray, Adv.
 Mr. Tanmay Nandi, Adv.
 Mr. Somya Budholia, Adv.
 Mr. Prateek Seth, Adv.
 Mr. Adeem Ahmed, Adv.
 Mr. Sumit R. Sharma, Adv.
 Mr. Sumit R. Sharma, AOR

Mr. Mayank Kshirsagar, AOR
 Mr. Suyash Gupta, Adv.
 Mr. Abhishek Gupta, Adv.

Mr. Suryash Gupta, Adv.
 Mr. Abhishek Gupta, Adv.

Mr. K. Parameshwar, Adv.
 Mr. Prasad Hedge, Adv.
 Ms. Sregurupriya, Adv.
 Ms. Arti Gupta, Adv.
 Mr. Sunil Kumar Sethi, Adv.
 Ms. Sheetal Patil, Adv.
 Ms. Subasini Sethy, Adv.
 Mr. Kailas Bajirao Autade, AOR

For Respondent(s) Mr. Abhishek Birthray, Adv.
 Ms. Sonali Jaitely Bakshshi, Adv.
 Mr. Jaiyesh Bakshshi, Adv.
 Ms. Rini Badoni, Adv.
 Ms. Manmilan Sidhu, Adv.

Mr. Ankit Tyagi, Adv.
Ms. Radhika Malik, Adv.
Ms. Sudiksha Saini, Adv.
Mr. Sumit R Sharma, Adv.
Mr. Prateek Seth, Adv.
Mr. Tanmoy Nandi, Adv.
Mr. P. V. Yogeswaran, AOR

Mr. Manu Seshadri, Adv.
Mr. Aveak Ganguly, Adv.
Mr. Abhijit Lal, Adv.
Ms. Pallavi Anand, Adv.
Mr. Mithu Jain, AOR

Mr. S.D. Singh, Adv.
Ms. Bharti Tyagi, AOR
Mr. Ramkripal Singh, Adv.
Ms. Meenu Singh, Adv.
Mr. Jitender Singh, Adv.
Ms. Shweta Sinha, Adv.

Mr. Ravi Shankar, AOR

Mr. K.K. Venugopal, AG
Mr. Santosh Kumar - I, AOR
Mr. Daksh Arora, Adv.

Mr. R. Chandrachud, AOR
Mr. Santosh Kumar, Adv.
Mr. D. Venkata Krishana, Adv.

- 1 Hon'ble Dr Justice Dhananjaya Y Chandrachud pronounced the reportable judgment on behalf of His Lordship and Hon'ble Mr Justice Surya Kant and Hon'ble Mr Justice Sanjiv Khanna pronounced a separate reportable judgment.
- 2 In terms of the judgment, Arbitration Petition((Civil) No 5 of 2022 be listed for directions on 21 September 2022 along with SLP(C) Diary No 8494 of 2022.
- 3 Leave granted in the Special Leave Petition Nos 13426 of 2021 and 10358 of 2020. Civil Appeal No 5880 of 2022 (arising out of SLP(C) No 13426 of 2021) is dismissed and Civil Appeal No 5879 of 2022 (arising out of SLP(C) No 10358 of 2020) is allowed.

- 4 Miscellaneous Application Nos 1990-1991 of 2019 are dismissed.
- 5 Pending application, if any, stands disposed of.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR
(Two reportable judgments are placed on the file)
***Revised for appearances**

(SAROJ KUMARI GAUR)
COURT MASTER

ITEM NO.1501

COURT NO.2

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

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For Petitioner(s)

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 Mr. Ramkripal Singh, Adv.

Ms. Meenu Singh, Adv.
Mr. Jitender Singh, Adv.
Ms. Shweta Sinha, Adv.

Mr. S.D. Singh, Adv
2. Mr. Rahul Kumar Singh, Adv
3. Mr. Jitender Singh, Adv
4. Ms. Meenu Singh, Adv
5. Mr. Ram Kripal Singh, Adv
6. Mr. Siddharth Singh, Adv
7. Ms. Bharti Tyagi (AOR)

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